

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.317
CAA-70(ND)/2022

IN THE MATTER OF:

Jasmine Ispat Pvt Ltd. and Lush Traders Pvt Ltd.

.....APPLICANT/PETITIONER

SECTION

U/s 230/232

Order delivered on 02.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**JUSTICE TELAPROLU RAJANI
MEMBER (JUDICIAL)**

PRESENT:

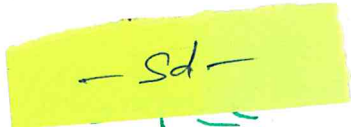
For the Applicant : Adv. Suman Kumar Jha and Adv. S. Shiva
For the OL : Ms. Hemlata Rawat
For the RD : Adv. Priyadarshini Dewan and Adv. Swechcha Mishra
For the IT Dept. : Mr. Sunil Aggarwal, Sr. Standing Counsel,
Mr. Tushar Gupta, Jr. Standing Counsel,
Mr. Parinay Gupta, Advocate

ORDER

Heard Mr. Suman Kumar Jha, Ld. Counsel appearing for the Petitioner Companies.

It is seen that OL has filed its report.

For filing the reports on the part of RD/ROC and Income Tax Department, list this matter on 29.11.2022.



**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**



**(JUSTICE TELAPROLU RAJANI)
MEMBER (JUDICIAL)**